POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

NYLOFILS INDIA LIMITED

(CIN: L05005AP1992PLC013697)

Registered Office: 46-11-29/1, Danavaipeta, Opp. Rajahmundry Hospital, Rajahmundry-533 103, Andhra Pradesh Tel. No.: +91 883 3290404, Fax No.: +91 883 2460896, E-Mail: info@nylofils.com, Website: www.nylofils.com

Open Offer for acquisition of 14,26,300 Equity Shares of Nylofils India Limited ('NIL'/'Target Company') by Mr. Raghuveer Sakuru ('Acquirer 1') and Mrs. Anita Sakuru ('Acquirer 2') (hereinafter collectively referred to as 'Acquirers')

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited ('Manager to the Offer') on behalf of the Acquirers in connection with the Open Offer made by the Acquirers, to acquire 14,26,300 fully paid-up Equity Shares of Face Value of ₹10 each of the Target Company ('Equity Shares'), representing 26% of the Equity Share Capital and 28.31% of the Voting Capital of the Target Company ('Offer'), in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 [SEBI (SAST) Regulations, 2011]. The Detailed Public Statement with respect to the aforementioned offer was made on June 03, 2015 (Wednesday) in the following newspapers:

Newspapers	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadeep	Marathi	Mumbai Edition
Visakha Samacharam	Telugu	Rajahmundry Edition

1) Name of the Target Company : Nylofils India Limited
2) Name of the Acquirers : a) Mr. Raghuveer Sakuru ('Acquirer 1'); and b) Mrs. Anita Sakuru ('Acquirer 2')
3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
4) Name of the Registrar to the Offer : System Support Services
5) Offer Details:
   a) Date of Opening of the Offer : September 11, 2015 (Friday)
   b) Date of Closure of the Offer : September 28, 2015 (Monday)
6) Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : October 10, 2015 (Saturday)
7) **Details of Acquisition:**

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in ₹)	₹3.60 (Rupees Three and Paise Sixty only) per fully paid-up Equity Share ('Offer Price'), payable in cash		₹3.60 (Rupees Three and Paise Sixty only) per fully paid-up Equity Share ('Offer Price'), payable in cash	
7.2	Aggregate number of shares tendered	14,26,300*		10,400 fully paid-up Equity Shares	
7.3	Aggregate number of shares accepted	14,26,300*		10,400 fully paid-up Equity shares	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹51,34,680*		₹37,440	
7.5	Shareholding of the Acquirer(s) before Public Announcement • Number • % of Voting Capital	 Nil Nil		 Nil Nil	
7.6	Shares acquired by way of Share Purchase Agreement • Number • % of Equity Share Capital • % of Voting Capital	 23,09,255 42.10% 45.84%		 23,09,255 42.10% 45.84%	
7.7	Shares Acquired by way of Open Offer • Number • % of Equity Share Capital • % of Voting Capital	 14,26,300* 26.00%* 28.31%		 10,400 0.19% 0.21%	
7.8	Shares acquired after Detailed Public Statement • Number • % of Voting Capital • Price of the shares acquired	 Nil Nil Not Applicable		 Nil Nil Not Applicable	
7.9	Post Offer Shareholding:	**No**	**% of Voting Capital**	**No**	**% of Voting Capital**
	• Acquirer 1 • Acquirer 2	37,35,555*	74.15*	23,19,655	46.05%
7.10	Pre & Post offer Shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number • % of Voting Capital	27,28,114 54.16%	13,01,814 25.85%	27,28,114 54.16%	27,17,714 53.95%

* Assuming full acceptance in the Offer.

8) The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated August 31, 2015.

Issued by Manager to the Offer for and on behalf of the Acquirers:

MARK

Mark Corporate Advisors Private Limited
CIN: U67190MH2008PTC181996,
404/1, The Summit Business Bay, Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East), Mumbai-400 057
Telefax: +91 22 2612 3207/08
Contact Person: Mr. Manish Gaur
Email: openoffer@markcorporateadvisors.com
SEBI Regn No.: INM000012128

Place: Mumbai
Date: October 15, 2015